

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No.273 of 2015

&

IA Nos. 441 of 2015, 120 of 2016 and 139 of 2016

Dated : 09th December, 2016

In the matter of:

West Bengal State Electricity Distribution Co. Ltd.

...Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant : -

Counsel for the Respondent(s) : -

ORDER

Since, the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **11th January, 2017.**

Court Master

Suman